

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

Rst A No.443/KB/2017  
T.P.No.272/KB/2017

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh  
2. Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 12<sup>th</sup> January 2018, 10.30 A.M

Name of the Company	Technomad Instrument & Equipment Sales Pvt.Ltd.		
Under Section	433,434,439		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

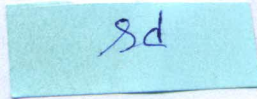
1.	Mudrike Khaitan Adv.	Petitioner	Mudrike Khaitan 12/1/18
2.	Soumen Ghosh Adv.	Respondent	S. Ann 12.01.18.

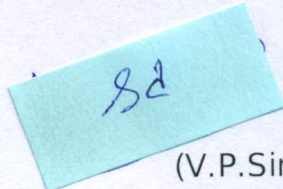
Ld. Counsel for the petitioner and the respondent is present.

Ld. Counsel for the petitioner made a prayer for withdrawing the petition with liberty to file afresh.

ORDER

Prayer is allowed. Petition is dismissed as withdrawn with liberty to file afresh.

  
(Jinan K.R.)  
Member (J)

  
(V.P.Singh)  
Member (J)